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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7/2

C.P No. 1685/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: L & T Finance Ltd.
V/s.
Roadways Solutions India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4	<i>Sushmita Rohit Gupta</i>	Counsel for Applicant	<i>Sushmita Rohit Gupta</i>
	<i>Sushmita Gandhi</i> , Advocate j/b HSA Advocates		<i>Sushmita Gandhi</i>

ORDER

CP No. 1685/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 07.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)